NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/200 & 201/CAA/2017

IN

PETITION NUMBER

: CA/71 & 72/CAA/2017

NAME OF THE TRANSFEROR

: THE KASTHURI MILLS LTD

NAME OF THE TRANSFERRE

: SENTHIL FRUIT PRODUCTS PVT LTD

Council by Publicons - Calella

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. ACHOULUMAR

ORDER

Counsel for the Petitioner present and made the submissions. We direct the Petitioner to issue notice for hearing the petition in the newspapers, one in English and another in vernacular preferably in the same newspapers in which the earlier notice was published having not less than 10 days before the next date of hearing of the petition. Put up on 07.12.2017 at 10.30 A.M.

ghk